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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/166/2016
NAME OF THE PETITIONER(S) : C. Subramaniam & 3 Others
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & 8 others
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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1. GOWRI.V. for RAMANI & SHANKAR.	PETITIONERS	
2. A.V. RADHAKRISHNAN	9th Respondent	
3. T.V.P. Sai Vihari Mc Cibi Vishnu	Counsel for R2 - R6	
4. M/s. Ramalingam & Associates	counsel for 7th & 8th Respondents	

ORDER

Ms V Gowri, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R2 to R6, counsel for R7 & R8 and Shri A V Radhakrishnan, counsel for R9 are present. Counsel for R9 prayed further time for filing counter. Time extended at request finally. Put up on 19.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)